

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, Imphal, the 8th September, 2021

No.HCM/LSC/Lok Adalat-8/

The Hon'ble Chairman, HCLSC is pleased to constitute a Bench comprising of the following persons for taking up cases for the "National Lok Adalat" to be held on 2nd Saturday i.e. 11th September, 2021 at Court No.6, High Court of Manipur at 10:30 a.m.

- | | | | |
|----|---|---|-------------------|
| 1. | Shri A. Guneshwar Sharma
District & Sessions Judge
Imphal West, Manipur | - | Presiding Officer |
| 2. | Shri K. Brajakumar Sharma
Joint Director
Manipur Judicial Academy | - | Member |
| 3. | Shri Maibam Manojkumar Singh
Retired District & Sessions Judge
Imphal West, Manipur | - | Member |

Sd/-

(Yumkham Rother)

i/c Secretary

High Court Legal Services Committee

Dated, Imphal, the 8th September, 2021

No.HCM/LSC/Lok Adalat-8/ 94755-74
Copy to:-

1. Ld. Advocate General, Govt. of Manipur.
2. The Member Secretary, MASLSA.
3. The President, High Court Bar Association of Manipur.
4. The President, All Manipur Bar Association.
5. The Joint Registrar (Admin), High Court of Manipur.
6. The Deputy Registrar - ACS/Planning / Admin/ Protocol, High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice MV Muralidaran, Chairman, HCLSC, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Jt. Director, Manipur Judicial Academy.
14. The P.S. to Registrar (Judl.), High Court of Manipur.
15. The System Analyst, High Court of Manipur.
- for uploading the same to the official website.
16. The Superintendent Bench, Judl. - I, Judl. - II & Judl. III, High Court of Manipur.
17. The Court Officer - I, High Court of Manipur.
- for making necessary arrangement of Court No. 6.
18. Person concerned.
19. Guard file.

(Yumkham Rother)

i/c Secretary

High Court Legal Services Committee
